

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2871 OF 2007

STATE OF ORISSA

Appellant (s)

VERSUS

ORISSA PVT. MED. & DENTAL COLLEGES ASSCN

Respondent(s)

(With appln(s) for impleadment and with office report)

With C.A.No.2872 of 2007 (With appln.(s) for clarification/modification of court's order and with office report)

C.A.No.2873 of 2007 (With appln.(s) for vacating interim order and early hearing and impleadment)

C.A. No.2874 of 2007 (With appln.(s) for directions)

SLP(C) No.2203-2204 of 2010 (With prayer for interim relief and office report)

SLP(C) No.28576 of 2009 (With appln.(s) for permission to place addl. Documents on record and with prayer for interim relief and office report)

SLP(C) No.29875-29876 of 2009 (With appln.(s) for exemption from filing c/c of the impugned judgment and with prayer for interim relief and office report)

SLP(C) No.30058-30059 of 2009 (With appln.(s) for stay and with prayer for interim relief and office report)

SLP(C) No. 30089-30090 of 2009 (With appln.(s) for permission to place addl. documents on record and with prayer for interim relief and office report)

SLP(C) No.686 of 2010 (With prayer for interim relief and office report)

SLP(C) No.16805 of 2010 (With prayer for interim relief and office report)

Date: 30/11/2010 These Appeals and Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

...2/-

-2-

For the appearing parties :

Mr. Dipankar P. Gupta, Sr. Adv.
Mr. Janaranjan Das, Adv.
Mr. Swetaketu Mishra, Adv.
Mr. P.P. Nayak, Adv.Mr. Amitabh Bagchi, Adv.
Mr. S.K. Das, adv.
Ms. Sharmila Upadhyay, Adv.

Mr. U.U. Lalit, Sr. Adv.

Dr. Sumant Bhardwaj, Adv.
Ms. Mridula Ray Bhardawaj, adv.
Mr. S. Padi, Adv.
Mr. Ajit Kumar Gupta, Adv.

Mr. Milind Kumar, Adv.

CA No.2872/2010

Ms. Punam Kumari, Adv.

Mr. Abhishth Kumar, Adv.

C.A.No.2872/07
Applicant in IA
7 & 8 of 2010

Mr. Parag P. Tripathi, ASG
Mr. Milind Kumar, Adv.
Ms. Arti Gupta, Adv.
Mr. Subir Patil, Adv.

Mr. Sibho Sankar Mishra, Adv.

Mr. Prem Sunder Jha, Adv.

Ms. Prathiba M. Singh, Adv.
Mr. Gaurab Sharma, Adv.
Mr. Abhinav Mukerji, Adv.

Mr. Ajay Choudhary, Adv.

Ms. C.K. Sucharita, Adv.

Mr. P.N. Mishra, Sr.Adv.
Mr. Sharan Mishra, Adv.
Ms. Charu Mathur, Adv.

SLP(c)16805/10

Mr. Shibashish Misra, Adv.
Ms. Manjula Gupta, Adv.
Mr. Prashant Jha, Adv.

-3-

For MCI
SLP(C)686/10

Mr. A. Sharan, Sr.Adv.
Mr. Amit Kumar, Adv.
Mr. Somesh Chandra Jha, Adv.

UPON hearing counsel the Court made the following
O R D E R

List in the second week of January, 2011 as part
heard.

To retain its position.

(Sukhbir Paul Kaur)
Court Master

(Renuka Sadana)
Court Master